

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**  
**DAILY BOARD FOR 18.09.2008 at 11.00 A.M.**

<b>Sr. No</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or stage</b>	<b>Prev</b>
1	MA. No. 69/08 & MA. 71/08 in A. No. 96/08	HB Stockholdings Ltd.		SEBI & Ors.		Final Hearing	13/0 05/0
2.	60/2008	Mega Corporation Ltd.		SEBI		Part Heard	17/0

**Note : No request for adjournment shall be entertained.**

Registrar

By Order

Registrar

